

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

56. CP 1187/(MB)/2020

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2023

NAME OF THE PARTIES: - Kinjal Gangar

V/s

Aatharv4u Infra And agro Ltd.

APPEARANCES: -

FOR THE PETITIONER : Adv. Sunny Gangar

FOR THE RESPONDENT : Absent

Section: 73(4) of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be heard, List the matter on **13.03.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)